

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
STARRED QUESTION No. †*201
TO BE ANSWERED ON 08.07.2019

ONLINE MONITORING OF ST SCHEMES

†*201. SHRI DEVJI M. PATEL:
SHRI P.P. CHAUDHARY:

Will the Minister of TRIBAL AFFAIRS

be pleased to state:

- (a) whether the Government proposes to monitor the schemes related to the Scheduled Tribes (STs) through e-governance;
- (b) if so, the details of the schemes proposed to be monitored online; and
- (c) if not, the reasons therefor along with the views of the Government in this regard?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.*201 for answer on 08.07.2019

(a) to (c): Ministry of Tribal Affairs has developed online portals for monitoring of its schemes related to NGO Grants, Scholarship, Forest Rights Acts, Tribal Research Institutes, Special Central Assistance, Particularly Vulnerable Tribal Groups (PVTGs), Research and Grants under Article 275(1) of the Constitution. Further, during January, 2017, Ministry of Tribal Affairs (MoTA) has been given mandate for monitoring of Tribal Sub-Plan funds based on the framework and mechanism designed by NITI Aayog. Accordingly, an online monitoring system has been put in place with web address <http://stcmis.gov.in>. The framework envisages monitoring of expenditure vis-à-vis allocations of TSP funds under various schemes of Central Ministries / Departments.
